

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB- 2875 (ND)/2019

IN THE MATTER OF:

M/s. Confectmanagement Solutions Pvt. Ltd.

...PETITIONER

Vs.

M/s. Earth Water Ltd.

...RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 08.11.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant : Gautam Singhal and Rajat Chaudhary Advocates

For the Corporate Debtor :

ORDER

Counsel for the Operational Creditor is present. Registry is directed to issue Notice to the CD. The Counsel for the Operational Creditor is permitted to serve Private Notice at the Registered office of the CD and file the proof of service alongwith an affidavit on the next date of hearing.

Put up on 06.03.2019.

- Sol -

(K. K. VOHRA)  
MEMBER (TECHNICAL)

- Sol -

(Ch. Mohd. Sharief Tariq)  
MEMBER (JUDICIAL)